120

on 32,000 women who underwent steri lisation by dillereni techniques including .kproscopic technique at 13 teaching hospitals, the data indicated that failure rate with Iaproscopic technique was 5.88 per thousand. Government of India has circul ated guidelines to all States/U.Ts. for lap roscopic sterilisations. Administrative mechanisms already exist to monitor the success and the quality of the programme.

Pantry Car Service in Railways

578. SHRI SANTOSH KUMAR SAHU: Will the Minister of RAILWAYS be pleased to state:

(a) the number of long distance trains with which the pantry cars are attached; and

(b) the number of long distance trains in which the pantry cars are not attached and the reasons therefor and what steps Government propose to take in this regard?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY); (a) 34 pairs of long, distance trains with more than 24 hours of journey time have been provided with mobile catering pantry cars.

(b) All the long distance trains are not required to be provided with pantry car services. This facility is provided when catering through static catering units en-route are either not feasible or inadequate, subject to room on the train and avail' ability of pantry cars for the same. For trains not provided with mobile catering units, 'arrangements are made to ensure supply of food etc. to the passengers from the static catering units en-route at suitable points.

Illegal Manufacture of Life Saving Drugs

579. SHRI SANTOSH KUMAR SAHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that life saving drugs are being manufactured in an un-

authorised manner and sold in the open market; and

(b) if so what steps Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAM KUMUD ILY WELFARE (MISS BEN M. JOSHI): (a) and (b) It is not a fact that life saving drugs are being manufactured in an unauthorised manner. It may however, be stated that a large number of drug formulations had been found to be produced by both Indian and foreign drug companies for which the companies claimed certain industrial approvals as the authority for production of different items but the validity of such claims has been found to be doubtful. The Ministry of Chemicals & Fertilizers have, therefore, has set up Working Group to look into all the aspects and to suggest possible lines of action.

Rajkot Divisional Railway Users' Consultative Committee

580. SHRI CHIMAN BHAI MEHTA: Will the Minister of RAILWAYS be pleased to state;

(a) whether it is a fact that the Rajkot Divisional Railway Users Consultative Committee held its meeting in February, 1984 regarding lack of rail facilities in the Saurashtra Region on the Western Railway;

(b) whether it has been demanded that the Saurashtra region be linked with Var-anasi, Trivandrum, Howrah and Okha from April, 1984 through long distance trains;

(c) if so, the details of the resolution and the main demands therein;

(d) the names and status of members who attended the said meeting:

(e) what decisions have been taken in the said meeting; and

(I) what action Government have taken thereon?

| THE. MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY): (a) and (b) Yes, Sir. | | should be in Saurashtra instead of Ahmedabad. |
|---|--|--|
| | After completion of the Phase-II of the Broad Gauge conversion, the Broad Gauge Terminal | (2) The Terminal of long distance trains such as Sarvodaya Express, Varanasi Express, Navjivan Express and Trivandrum Express should be at a suitable place in Saurashtra. |
| (d) 1 | Shri Vithalbhai M. Patol | Member of Parliament |
| 2 | Shri Pramodbhai C. Kalyani | Rajkot Chamber of Commerce & Industries, Rajkot. |
| 3 | Shri Nirubhai Bardwanwala | Nawangar Chamber of . Com- merce & Industries, Jam- |
| 4 | Shri V.V. Mehta | Zalawad Cliamber of i Surendran |
| 5 | Shri Nanubhai M. Sheth | . Wartkaner Chamber of Com- merce, Wankaner. |
| 6 | Shri H.V. Mehta | Member |
| 7 | Smt. Harmilaben H. Gujrat | Member |
| 8 | Shri B.R. Parmar | Member |
| 9. | Shri Abdul Kadar Ibrahim Memon Kurca | shi . Member |
| 10 | Shri Martjeshkumar M. Thakore | Member |
| 11 | Shri Mohanlal V. Joshi | . Member |
| 12 | Shri P.V. Mitaha | Member |
| 13 | Shri Udaising M. Jadoja | Member |
| (e) and (f) The following resolutions were passed in the meeting; | | created at Porbandar and Okha, it is not feasible to extend Madras-Ahmedabad Navjivan Express, New Delhi-Ahmedabad |
| (1) After commission of Phase-II of ViramganvOkha-Porbandar section, Navjivan Express, Sarvodaya Express, | | Sarvodaya Express, VaranasiyFaizabad- Ahmedabad Sabarmatj Express, Howrah- Ahmedabad Express a/id Trivendrunv- |

[2 MAY, 1984]

Varanasi Express, Howrah Express and Trivandrum Express should be extended to Porbandar/OTika.

121

Written Answers

(2) The Reservation quotas by the above trains at Ahmedabad and in Gujarat area should not be curtailed.

(3) A delegation aided by Shri Vithalbhai M. Patel, MP. should meet the Chief Minister of Gujarat at Gandhinagar for extension of trains to Bombay.

Keeping in view the prevalent shortage of coaches and limited terminal facilities

Ahmedabad Express tojfrom Porbandar/ Okha for the present.

to Questions

122

Introduction of new trains on railways

581. SHRI CHIMAN BHAI MEHTA: Will the Minister of RAILWAYS bepleased to state:

(a) whether it is tact that Government announced introduction of a number of new trains from 1st January. 1984:

(b) if so, what are the details thereof;